



**Central Administrative Tribunal
Principal Bench**

OA No.3289/2015

New Delhi, this the 14th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Brij Bhawan Chaubey,
Head Constabler, aged about, 49 years,
S/o Shri Shiv Prasad,
R/o 1/994, Vishal Khand,
Gomti Nagar,
Lucknow – 226010, UP.Applicant

(None)

Versus

1. Union of India,
Through its Secretary,
Department of Personnel and Training,
North Block,
New Delhi.
2. The Director,
Central Bureau of Investigation,
CGO Complex, Lodhi Road,
New Delhi.
3. The Joint Director,
Central Bureau of Investigation,
7, Naval Kishore Road,
Hazrat Ganj,
Lucknow.
4. The Superintendent of Police,
Central Bureau of Investigation,
7, Naval Kishore Road,
Hazrat Ganj,
Lucknow. Respondents

(By Advocate : Shri Jiyalal for Shri Hanu Bhaskar)



ORDER (ORAL)

By Hon'ble Mr. S.N.Terdal, Member (J)

None for the applicant. Even on previous dates 14.08.2019 and 13.11.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

(Mohd. Jamshed)
Member (A)

(S.N.Terdal)
Member (J)

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